

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 255**  
**(IB)-137(ND)2018**  
**IA/2397/2020 IA/2396/2020, IA/2395/2020 IA/2335/2020**  
**IA/1608/2019 IA/1438/2020**

**IN THE MATTER OF:**

**M/s. Power2SME Pvt. Ltd.**

... **Applicant/Petitioner**

**Vs.**

**M/s. Uttam Strips Ltd.**

... **Respondent**

**Under Section: 8 & 9 of IBC, 2016**

**Order delivered on 15.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Ms. Rashmi Baliyan for Applicant in IA - 1608/2019

**ORDER**

Renotify this case on 06.08.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**